

SECTION XII
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL (CIVIL)
NOS. 31083 AND 30871 OF 2015

WITH
PRAYER FOR INTERIM RELIEF

Fathima Masjid and Madarsa & Anr. ...Petitioners

Versus

V.K. Radhakrishnan & Ors. Etc. ...Respondents

OFFICE REPORT

The matters above mentioned were listed before the Ld. Registrar's Court on 24th March, 2017, when the following Order was passed:-

"SLP(C) No.31083/2015

The respondent Nos.1 & 2 has failed to file the counter affidavit within the period stipulated under the rules.

Service of notice is complete on the respondent Nos.4 & 6-8, but no one has entered appearance on their behalf.

Four weeks time as last chance is given to the Ld.counsel for the petitioner to comply with the terms of the order dated 08.02.2017 of this Court in respect of the respondent Nos.3,5 & 9.

SLP(C) No. 30871/2015

The respondent No.3 has failed to file the counter affidavit within the period stipulated under the rules.

The respondent No.1 shall be at liberty to file the counter affidavit within a period of four weeks.

Two weeks time as last chance is given to the Ld.counsel for the petitioner to take fresh steps for the service of notice to the unserved respondent Nos.2 & 4.

List the matter again on 04.05.2017."

...2/-

SPECIAL LEAVE TO APPEAL (CIVIL) NO. 31083 OF 2015

It is submitted that fresh show cause notice was issued to unserved respondent Nos. 3,5 and 9 by registered A.D. post on 20th April,2014. As per Track Report, item have been delivered in respect of respondent Nos. 3, 5 and 9, but no one has entered appearance on their behalf so far. Counsel for respondent No. 1 has on 31st March, 2017 filed counter affidavit.

Service of show cause notice is complete.

SPECIAL LEAVE TO APPEAL (CIVIL) NO. 30871 OF 2015

It is submitted that fresh show cause notice was issued to unserved respondent Nos. 2 and 4 by registered A.D. post on 20th April,2014. As per Track Report, item have been delivered in respect of respondent Nos. 2 and 4, but no one has entered appearance on their behalf so far.

Service of show cause notice is complete.

The matters above mentioned are listed before the Ld. Registrar's Court with this Office Report.

Dated this the 3rd day of May, 2017.

ASSISTANT REGISTRAR

Copy to: Mr. Farrukh Rasheed, Advocate
Mr. T.R.B. Sivakumar, Advocate
Mr. G. Balaji, Advocate
Mr. M. Yogesh Kanna, Advocate

ASSISTANT REGISTRAR

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